



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़

Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Constitution of Chandigarh Benches from 21.07.2025 to 25.07.2025 (25.07.2025 being Friday)/21.07.2025 से 25.07.2025 (दिनांक 25.07.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
21.07.2025	COURT NO. 1 VIRTUAL/HYBRID MODE	Special Bench	Justice (Retd.) C.V. Bhadang, Hon'ble President, Shri Rajpal Yadav, Hon'ble VP, Shri Manoj Kumar Aggarwal, Hon'ble AM
22.07.2025	COURT NO. 1 VIRTUAL/HYBRID MODE	Special Bench	Justice (Retd.) C.V. Bhadang, Hon'ble President, Shri Rajpal Yadav, Hon'ble VP, Shri Manoj Kumar Aggarwal, Hon'ble AM
21.07.2025 to 24.07.2025	COURT NO. 1 HYBRID MODE	B	Shri Rajpal Yadav, Hon'ble VP Shri Manoj Kumar Aggarwal, Hon'ble AM
21.07.2025 to 24.07.2025	COURT NO. 2 HYBRID MODE	A and SMC	Shri Laliet Kumar, Hon'ble JM Shri Krinwant Sahay, Hon'ble AM

Constitution of Chandigarh Benches from 28.07.2025 to 01.08.2025 (01.08.2025 being Friday)/ 28.07.2025 से 01.08.2025 (दिनांक 01.08.2025 को शुक्रवार) तक पीठों का गठन।

DATE	THROUGH VIRTUAL HEARING/ COURT ROOM	BENCH	HON'BLE MEMBERS
28.07.2025 to 31.07.2025	COURT NO. 1 HYBRID MODE	A and SMC	Shri Rajpal Yadav, Hon'ble VP Shri Krinwant Sahay, Hon'ble AM
28.07.2025 to 31.07.2025	COURT NO. 2 HYBRID MODE	B	Shri Laliet Kumar, Hon'ble JM Shri Manoj Kumar Aggarwal, Hon'ble AM

Note:

1. Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.
2. Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.
3. M.A's, Part Heard and Clarification cases will be heard by respective Members of the Bench as per cause list enclosed. The Virtual ID and password given above.
4. Bench "B" will be sit after Special Bench on 21.07.2025 and 22.07.2025.


Assistant Registrar